

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

O R D E R

Dated Guwahati, the 29th October 2013

No.HC.V-9/2013/2171/Estt.##### In the interest of the Office Administration the following Joint Registrars of this Registry are directed to receive all communications, except the vigilance matters of Judicial Officers, from the Outlying Benches, as mentioned herein below, with immediate effect and until further order(s).

Sl.No.	Name & Designation	Respective Benches
1.	Sri S.T. Nair, Joint Registrar (Admn.I)	Itanagar Permanent Bench.
2.	Sri C.B. Gogoi, Joint Registrar (Recruitment)	Kohima Bench.
3.	Sri Ranju Medhi, Joint Registrar (Judl.)	Aizawl Bench.

The aforesaid officers shall be responsible to get the administrative matters of the respective Outlying Benches attended and done through appropriate authorities in the Principal Seat without delay. They would also communicate to the concerned Outlying Benches and apprise them the latest status about the matters referred to the Principal Seat.

The Registrars of Kohima, Aizawl Benches and Joint Registrar of Itanagar Bench shall communicate directly with the respective Joint Registrars at the Principal Seat in all such matters as mentioned above.

By Order,

Sd/- M.K. Bhattacharjee
REGISTRAR GENERAL

Memo No.HC.V-9/2013/2171A/Estt. Dated 29.10.2013.

Copy to:

1. The Registrar (Vig./ Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to the Hon'ble Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Kohima/ Aizawl Bench, Gauhati High Court with a request to do the needful.
4. The Joint Registrar, _____, Gauhati High Court, Guwahati.
5. Sri S.T. Nair, Joint Registrar (Admn.I), Gauhati High Court, Guwahati for information and necessary action.
6. Sri C.B. Gogoi, Joint Registrar (Recuritment), Gauhati High Court, Guwahati for information and necessary action.
7. Sri Ranju Medhi, Joint Registrar (Judl.), Gauhati High Court, Guwahati for information and necessary action.
8. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench with a request to do the needful.
9. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
10. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Special Officer, Translation wing, Gauhati High Court, Guwahati.
14. The PS to Hon'ble Mr. Justice....., Gauhati High Court, Guwahati.
15. The Superintendent, _____, Gauhati High Court, Guwahati.
- ✓ 16. The System Analyst, Gauhati High Court, Guwahati with a request to upload the order on official website immediately.
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The Court Officer-I/II, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
20. The Gauhati High Court's Notice Board.
21. The Order file.

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